

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (d) While certain press items have come to the notice of government purporting to report certain remarks made by president IOA, on sports policy of Government, the IOA have officially indicated that no remarks on the sports policy of the Government as such were, in fact, made by him. The IOA have further indicated that the remarks of the president, IOA, were mis-reported by news agency concerned and that on the matter being taken up by the IOA with the concerned news agency, the agency has expressed regrets to president, IOA, for the same. The reaction of the Government to the press reports, mentioned above, was, however, given to the press and was carried by certain dailies on the 18th December, 1986.

Government decided in November, 1986, that pending review of the procedure to be adopted in the future for sending sportspersons abroad, such visits would be suspended except in cases which had already been cleared by them. The IOA has promised that it would discuss with the national sports federations, detailed plan of action for the disciplines falling within its purview and would submit to Government concrete proposals in this regard. Meanwhile, individual cases of distinguished sportspersons are being considered individually Government on merits for such visits.

Government have constituted an Expert Group under the Chairmanship of Dr. Amrik Singh to study the report of the Indian Olympic Association (IOA) on the performance of the Indian Contingent at X Asiad at Seoul and other allied matters and to make suitable recommendations to the Government in this context.

#### **New Scheme for Women's Welfare**

\*135. SHRI PARASRAM BHAR-DWAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state .

(a) Whether Government have recently prepared any new scheme for the welfare of Women ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS & SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) A statement is given below.

#### **Statement**

The details of the new schemes started by the Department of Women & Child Development are as under :

#### **1) Support to Training and Employment Programme for Women (STEP)**

The objective of this Programme is to render support to employment programmes for women in large employment sectors such as Agriculture, Dairying, Small Animal Husbandary, Fisheries, Khadi and Village Industries, Handlooms, Handicrafts, Sericulture etc These projects would provide technical, institutional, organisational and social support to women belonging to the poorer economic groups, who are working in these large employment sectors. The proposed programme envisages adoption of "community organisation approach". The thrust of this approach will be to work through the poor and for the poor like the landless labourers, the fisherfolk, the village artisans etc., who would be encouraged to form their own organisations. The role of the voluntary organisations will be that of a catalyst, to help them to analyse their own situation and help to unite and work together.

The project proposals would be formulated by the Corporations, Boards, Non-Governmental Organisations, Universities, Central Social Welfare Board, State Social Welfare Boards, other semi-government agencies and agencies funded by Government.

The outlay of Rs. 45.00 crores has been made in the Seventh Five Year Plan for this programme. An amount of Rs. 10.00 crores has been proposed for the year 1987-88.

## 2) *Women's Development Corporations*

The Women's Development Corporations are to be set up in all States with the objective of promoting employment generating activities amongst women. These Corporations would actively support and promote schemes for women's groups and women from the weaker sections of society. Necessary safeguards would, however, be provided to ensure that the advantages under this scheme are not appropriated by women, who are relatively better off, by way of benami transactions.

The Corporations would act as catalytic agents for generating economic activities among women. The functions of the Corporation would include :

Identification of potential areas of employment ; assistance of project formulation and raising required finance ;

arranging raw material for working women in multiple occupations ;

to provide training consultancy facilities ; and to provide infrastructure for marketing the products.

The Centre would provide funds to all the States for setting up or running the Corporations through equity participation in the ratio 49 : 51. In other words the Deptt. of Women & Child Development would give upto 49% of the paid up capital as financial assistance. The Corporations would also obtain credit under the differential rate of interest scheme or any other concessional scheme.

It has been proposed to make a budget allocation of Rs. 3.50 crores for the scheme for the year 1987-88.

## Renovation of Khajuraho Temples

\*136. SHRIG RHOOPATHY :  
SHRI MANIK REDDY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that due to poor upkeep, encroachments and vibration caused by the flying of aircrafts over the complex, cracks have developed in Khajuraho Temples ; and

(b) if so, whether Government have prepared any scheme to renovate the Khajuraho temples and prevent encroachment and theft of priceless sculptures in the temples ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) Cracks are primarily due to aging, continuous weathering and corrosion of iron dowels and cramps used by the original builders in the masonry.

(b) Khajuraho temples are included under Seventh Five Year Plan scheme for structural repairs, chemical preservation and environmental development.

For warding off encroachments and ensuring security, barbed wire fencing in all the temples, excepting two, staff for watch and ward round the clock in the monuments and security lights in the western group and armed guards at the open air archaeological museum have been provided.

## Construction of Over-Bridges in Madras and Madurai Divisions

\*137, DR. S. JAGATHRAKSHAKAN: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the widespread resentment in the business community in Madras/Madurai Division of